

the posts of Principals of Government Higher Secondary Schools in Delhi;

(b) whether these rules are also applicable in the case of schools of Delhi Corporation; and

(c) if not, the reasons therefor?

The Minister of Education (Shri M. C. Chagla): (a) The seniority is determined according to the provisions of the Delhi Administration (Seniority) Rules, 1965. Length of service and the character of appointment in the grade—temporary or permanent—normally determine the seniority.

(b) and (c). The Delhi Municipal Corporation is still following the Delhi State Service (Seniority) Rules, 1954. The Corporation has yet to take a decision as to the desirability or otherwise of adopting the Delhi Administration (Seniority) Rules, 1965.

Hostel Subsidy to Children

2053. Shri P. R. Chakravarti:
Shri Yashpal Singh:
Shri K. N. Tiwary:
Dr. Sarojini Mahishi:

Will the Minister of Education be pleased to state:

(a) whether it has been decided to allow hostel subsidy to certain categories of Government servants in respect of their children studying in residential schools under the Central Schools Scheme; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Education (Shrimati Soundararam Ramachandran): (a) Yes, Sir.

(b) A copy of the scheme for hostel subsidy is placed on the Table of the House. [Placed in Library—See No. LT-5328/65].

Cease-fire in Manipur

2054. Shrimati Renuka Barkataki: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Chief Minister of Manipur has object-

ed to the Peace Mission's proposal to extend the cease-fire agreement to Manipur; and

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). The cessation of operations agreement has been applicable to three subdivisions of Manipur from the beginning. There is no question of considering extension of the agreement to any other areas of Manipur and therefore of the Chief Minister Manipur expressing any views about it.

Production of Fertilisers

2055. Shri M. E. Krishna: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the Planning Commission has not accepted the proposal of his Ministry to step up the fertilizer production to meet the country's requirement in the Fourth Plan period; and

(b) if so, the alternatives that weighed with the Planning Commission to meet the fertilizer requirements without expansion programmes?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No.

(b) Does not arise.

Urbanisation in Delhi

2056. Shri Shiv Charan Gupta: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large number of villages in Delhi have become urban villages;

(b) if so, their number before the 1st September, 1962 and the number at present;

(c) the names of villages whose lay-outs have been prepared by the Delhi Development Authority; and